

**THE HIGH COURT OF MEGHALAYA
SHILLONG**

N O T I F I C A T I O N

Dated 11th June, 2014.

No.HCM.II/141/2014/1708 : Hon’ble the Chief Justice in exercise of the powers under Rule 7 (B) 5 of High Court of Meghalaya Rules 2013, has been pleased to re-assign duties to the following Grade – III Judicial Officers as under :-

Name of Judicial Officer	Allotted Duty	New Assign Duty
Smti. Rithelda Rymbai	Judicial Magistrate 1 st Class, Shillong	Munsiff / Judicial Magistrate, Shillong
Shri. Chisak Gabil Momin	Judicial Magistrate 1 st Class, Tura	Munsiff / Judicial Magistrate, Tura
Smti. Evalene Shabong	Judicial Magistrate 1 st Class, Jowai	Munsiff / Judicial Magistrate, Jowai

By Order,

REGISTRAR GENERAL